

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :09-06-2025

Date : 09.06.2025

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Serial No.
45900/2025	09.06.2025	WP (C) - 15279/2025	D.NAYAK	C.O.	COURT NO. 8	Order Dtd. 2025-06-25	WRIT BRANCH-3	(Serial No-28)
45902/2025	09.06.2025	WP (C) - 14435/2025	R SAMAL	C.O.	COURT NO. 8	Order Dtd. 2025-06-04	WRIT BRANCH (DIVISION BENCH-2)	(Serial No-109)
45903/2025	09.06.2025	FAO-572/2024	A K BARIK	C.O.	COURT NO. 8	Order Dtd. 2025-05-08		(Serial No-109)
45910/2025	09.06.2025	WP (C) - 14473/2025	B. B. N. DWIVEDY	C.O.	COURT NO. 8	Order Dtd. 2025-06-04		(Serial No-109)
45914/2025	09.06.2025	BLAPL-1443/2025	JP KAR	C.O.	COURT NO. 8	Order Dtd. 2025-03-03	BAIL-1	(Serial No-14)
45920/2025	09.06.2025	FAO-195/2024	R.K.PANDA	C.O.	COURT NO. 8	Judgement Dtd. 2025-05-30	MISC. APPEAL SEC.	(Serial No-)
45915/2025	09.06.2025	WP (C) - 15723/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-06-04	WRIT BRANCH-8	(Serial No-40)
45916/2025	09.06.2025	WP (C) - 4863/2025	SAIPRIYA SAMANTA	GENERAL		Order Dtd. 2025-04-08		(Serial No-40)
45917/2025	09.06.2025	WP (C) - 15350/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-06-04	WRIT BRANCH-6	(Serial No-36)
45918/2025	09.06.2025	WP (C) - 6004/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-06-04	WRIT BRANCH-3	(Serial No-13)
45919/2025	09.06.2025	MACA-974/2023	BINAYAK PRASAD MOHANTY	GENERAL		Petition With Annexures	MISC. APPEAL SEC.	(Serial No-)
45921/2025	09.06.2025	WP (C) - 17857/2019	JAGADIP SAHOO	GENERAL		Order Dtd. 2019-09-30	WRIT BRANCH-6	(Serial No-36)
45901/2025	09.06.2025	ABLAPL-9852/2023	ASISH KUMAR RAY	GENERAL		Order Dtd. 2023-11-01	BAIL-2	(Serial No-)

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45904/2025	09.06.2025	WP (C) - 9367/2024	D MOHAPATRA	GENERAL		Judgement Dtd. 2025-01-31	WRIT BRANCH-5	(Se No-22)	
45905/2025	09.06.2025	WP (C) - 9367/2024	D MOHAPATRA	GENERAL		Judgement Dtd. 2025-01-31	WRIT BRANCH-5	(Se No-22)	
45906/2025	09.06.2025	WP (C) - 9367/2024	D MOHAPATRA	GENERAL		Judgement Dtd. 2025-01-31	WRIT BRANCH-5	(Se No-22)	
45907/2025	09.06.2025	WP (C) - 9367/2024	D MOHAPATRA	GENERAL		Judgement Dtd. 2025-01-31	WRIT BRANCH-5	(Se No-22)	
45908/2025	09.06.2025	WP (C) - 9367/2024	D MOHAPATRA	GENERAL		Judgement Dtd. 2025-01-31	WRIT BRANCH-5	(Se No-22)	
45909/2025	09.06.2025	CMP-831/2025	BISWAJIT MOHAPATRA	GENERAL		Order Dtd. 2025-06-04		(Se No-22)	
45911/2025	09.06.2025	WP (C) - 561/2008	RAJENDRA N SINGH	GENERAL		Order Dtd. 2015-06-17		(Se No-22)	
45912/2025	09.06.2025	FA-55/2000	H. K. BHOL	GENERAL		AppealmemoAnnexure,Entire Order,	FIRST APPEAL	(Se No-22)	
45913/2025	09.06.2025	WP (C) - 14829/2025	M.R.BARIK	GENERAL		Order Dtd. 2025-05-23		(Se No-22)	

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